

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5081
ANSWERED ON:26.04.2013
WELFARE OF STS IN N.E. STATES
Ajmal Shri Badruddin

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the funds provided from the Central Budget and other Heads for welfare of Scheduled Tribes in North-East States including Assam during each of the last three years and the current year, State/UT-wise;
- (b) the monitoring mechanism put in place by the Government to ensure optimum utilization of the Central assistance and to check that the funds allotted are spent in the same head under which it has been allocated;
- (c) whether any reports of diversion of the Central assistance from one head to another in North-East States has been received by the Government;
- (d) if so, the details thereof; and
- (e) the action taken/to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a): Funds are released to State/UT Governments under the schemes/programmes by the Ministry of Tribal Affairs on the basis of funds allocated by Ministry of Finance and Planning Commission in accordance with the guidelines prescribed for the same. Details of funds allocated/released under various schemes/programmes of the Ministry of Tribal Affairs for socio-economic development of Scheduled Tribes in the North-Eastern States including Assam during last three years are as under:-

(Rs. in lakh)

S.No.	States/UT	2010-11	2011-12	2012-13
1	Arunachal Pradesh	1300.03	2795.65	993.34
2	Assam	10159.06	13384.50	9562.98
3	Manipur	6317.70	6599.86	6841.93
4	Meghalaya	5528.26	6369.55	2110.46
5	Mizoram	2734.16	5258.24	4539.75
6	Nagaland	4020.22	5288.24	4807.00
7	Sikkim	1332.64	1277.47	1590.58
8	Tripura	4106.58	6796.47	7175.30

No fund released during the current year i.e. 2013-14

(b): State Governments are primarily responsible for implementation and monitoring of scheme at various levels and to ensure that the funds allotted are spent in the same head under which it has been allocated. The Ministry also conducts monitoring through the annual progress reports, utilization certificates and mid-term review reports received from the State Governments /UTs and selected field visits by the officers of the Ministry.

(c): Nothing has been reported by the States/UT Governments.

(d) & (e): Do not arise, in view of the reply given in part (c) above.